

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**


C. P. NO. 95(ND)2016  
CA. NO.

PRESENT: B. S. V. PRAKASH KUMAR  
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2016 AT 02.00 P.M**

**NAME OF THE COMPANY:** M/s. Ram Avtar Agarwal & Ors. V/s. M/s. Arcadia Realty Pvt.  
Ltd. & ors.

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	SINIRAN JYOT SINGH	Adv. For Respondent	ENT NO ①	
2.	Gaurav Ramesh	(Proxy for Ashutosh Gupta)	Petitioner	Cst

**Order**

The matter is adjourned to 08.08.2016 at 2 p.m.

  
(B.S.V. PRAKASH KUMAR)  
Member (Judicial)